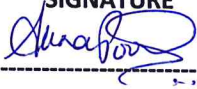


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon’ble Member(J) **Shri Ratakonda Murali**
2. Hon’ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	Hearing	433(e) / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	PETITIONER REPRESENTATION TO WHOM	SIGNATURE
			

Counsel for petitioner is absent. Registry has raised objections.

Petitioner is directed to comply the objections.

List it on 31.08.2017.


MEMBER (J)


MEMBER (T)